Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent	Amount of claims not	Amount of claims	Details in	Remarks, if any
		No. of claims	Amount		Amount of claims admitted	claims	admitted	under verification	Annexure	
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	23	73,05,30,560	21	49,17,25,953	-	23,88,04,607	3,60,72,020	1	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1,53,07,19,838	2	1,53,07,19,838	-	-	-	2	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	-	-
5	Operational creditors (Workmen)		-	-	-	-	-	-	-	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	-
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	-	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	-	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	-
	Total		2,26,12,50,398	23	2,02,24,45,792	-	23,88,04,607	3,60,72,020		-